HIGH COURT OF TRIPURA, AGARTALA STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.07.2019

SI. No.	Category of cases (Family Court matters)	Pendency (As on 31.07.2019)
1	MAT App	39
2	FA	30
3	FAO	3
4	Criminal Revision Petition	19
Total		91

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.07.2019

SI.			
No	Name of the District	Number of cases pending	
1	Family Court, Agartala	565	
2	Additional Family Court, Agartala	599	
3	Family Court, Udaipur		
4_	Family Court, Kailashahar	286 154	
5	Family Court, Ambassa	23	
Total		1627	

Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.07.2019

SI. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	0
2	Gomati Judicial District	43
3	South Tripura Judicial District	127
4	Unakoti Judicial District	0
5	North Tripura Judicial District	301
6	Sepahijala Judicial District	117
7	Khowai Judicial District	95
8	Dhalai Judicial District	75
Total		758
	Total pendency in Tripura as o	
1	Family Courts	1627
2	District Courts other than the Family Courts	758
Grand Total		2385